NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Advect	9032702007	G-Sular

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Olo. R. Rayhunandan Ras	Advocate	9966622805	31

Heard Mr.G.Subash, learned counsel for the Petitioner and Mr.G.Bhupesh, learned counsel for the Respondent.

At the request of the Ld.Counsel for the Respondent, Post the case on 08.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)